

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 264 OF 2014

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Aditi Mohapatra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **06.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh